

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal Nos. 2417-2418/2023

SUSHIL KUMAR & ANR.

Appellants

VERSUS

STATE OF UTTAR PRADESH

Respondent

I.A. No.201705/2025-GRANT OF BAIL

Date : 20-05-2026 This application was mentioned today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s) : Mr. Ram Kishor Singh Yadav, AOR (mentioned by)

For Respondent(s) : Ms. Ruchira Goel, AOR

UPON being mentioned, the Court made the following
O R D E R

I.A. No.201705/2025:

List the interlocutory application in the month of August, 2026.

(MANIK KUMAR)
SENIOR PERSONAL ASSISTANT

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)